

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Budget Session
Friday, April 20, 2018.

Government Business

1. Questions.
2. Shri SOSTHENESS SOHTUN, MLA to call the Attention of the Minister in-charge Public Works (Roads) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in "Mawphor" dated 14.04.2018 under the caption "*Pyrshah ka HNYF ia ka jingpyntrei ka Assam ia ka surok PMGSY ha Ri-Bhoi*".
3. Shri CONRAD K. SANGMA, Chief Minister to lay a Statement relating to a Call Attention Notice by Shri Adelbert Nongrum, MLA under the caption "*I8 sien bishar ka Supreme Court ia u Aadhaar, mynta kaba 19*".
4. Voting on Demands for Grants (Upto 12 Noon).
5. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge, Finance to beg leave to introduce the Meghalaya Appropriation (No.II) Bill, 2018.
(b) If leave be granted to introduce the Bill.

6. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move:-
" That the Second proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No.II) Bill, 2018 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the Motion for Consideration may be moved".
7. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to move that The Meghalaya Appropriation (No. II) Bill, 2018 be taken into consideration.
(b) Consideration of the Meghalaya Appropriation (No. II) Bill, 2018 clause by clause.
8. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to move that The Meghalaya Appropriation (No. II) Bill, 2018 be passed.
9. Shri TIMOTHY D. SHIRA, MLA & Vice-Chairman of the Rules Committee, Meghalaya Legislative Assembly to lay a Report of the Rules Committee on a matter relating to "The Composition of all the Assembly Committees in the Meghalaya Legislative Assembly".
10. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to present the following :-
 - I. Appropriation Accounts 2016-17.
 - II. Accounts at a Glance 2016-17.
 - III. Finance Accounts (Volume I & II) of 2016-17.
 - IV. Report of the Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2017.
 - V. Report of the Comptroller and Auditor General of India Revenue Sector for the year ended 31st March, 2017.

11. Shri PRESTONE TYNSONG, Minister-in-charge Labour to lay the separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Meghalaya Building & other Construction Workers' Welfare Board, Shillong for the year ended 31st March 2015.
12. Shri BANTEIDOR LYNGDOH, Minister in-charge Agriculture to lay a Statement relating to Starred Question No. 127 replied on 12.04.2018.
13. Shri BANTEIDOR LYNGDOH, Minister in-charge Horticulture to lay a Statement relating to Starred Question No. 135 replied on 13.04.2018.
14. Election to Financial Committees.
15. Obituary references.
16. Prorogation/Adjournment Sine-die.
17. National Anthem.

*Shillong:
The 19th April, 2018.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*